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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.50/ BB/ 2017	-	For filing objections	Rule-6(2) of I&B	Lease Plan India Pvt. Ltd., Vs Camson Bio Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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- 1) SHASHI KEERTHI S.V (For Respondents)  
9900843474
- 2) SHAMBAAZ MUSAIQ (For Petitioners)  
8050944340

*Shashi Keerthi S.V*  
*ShambAAZ MUSAIQ*

Counsel for respondent is present. Counsel for respondent is also present. Again, he requested time to file objection. Time granted on payment of cost of Rs.500/-.

List it on 16.10.2017.

*Shri Ratakonda Murali*  
MEMBER (J)